GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 869 (To be answered on the 24th July 2025)

NATIONAL AND INTERNATIONAL FLIGHT SAFETY STANDARDS

869. SHRI RAJMOHAN UNNITHAN

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

- (a) the details of the specific measures recently implemented by the Directorate General of Civil Aviation (DGCA) to ensure strict compliance with national and international flight safety standards;
- (b) whether any new regional routes are being planned under the latest phase of the UDAN scheme to enhance affordable air connectivity in remote areas and if so, the details thereof; and
- (c) the manner in which the Government is assisting domestic airlines in managing high operational costs to ensure uninterrupted air services for passengers?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री (Shri Murlidhar Mohol)

(a) The Directorate General of Civil Aviation (DGCA) has a robust system in place to ensure safe aviation operations in India. Key steps include:

1.Safety Oversight Mechanism: DGCA regularly monitors compliance with aviation rules and regulations through surveillances, spot checks, audits, and special risk-based inspections.

- 2. Annual Surveillance Plan (ASP): Published on the DGCA website, the ASP guides regular safety checks by directorates. Findings are followed up with operators for corrective action, and violations may attract enforcement actions, including penalties.
- 3. National Aviation Safety Plan: DGCA has implemented a safety plan with measurable Safety Performance Indicators and Targets. The action plan is developed in coordination with service providers to address operational safety risks.
- (b): Regional Connectivity Scheme Ude Desh Ka Aam Nagrik (RCS-UDAN) is a demand-driven ongoing scheme where bidding rounds are conducted

from time to time to cover more destinations/stations and routes. Based on their assessment of demand on particular routes, interested airlines submit their proposals at the time of bidding under UDAN. Valid bids are awarded for the operationalisation of routes.

The Government has recently announced the launch of the modified UDAN Scheme to increase regional connectivity to 120 new destinations across the country and to cater to 4 crore passengers in the next 10 years. The scheme will also support helipads and smaller airports in hilly, aspirational and North East region districts.

(c) The UDAN Scheme provides financial incentives to airline operators on regional routes that include: Concessions by the Central Government, State Governments/ Union Territories and airport operators to reduce airline operation costs and also the Viability Gap Funding (VGF) to bridge the gap between operational costs and expected revenues on such routes to make air travel affordable under the scheme.
